

IN THE HIGH COURT OF KARNATAKA, DHARWAD BENCH
ON THE DAY OF Thursday THE 25th Day Of April 2024
COURT HALL NO. 16 SITTING AT PRINCIPAL BENCH, BENGALURU
at 02:30PM
BEFORE

THE HON'BLE JUSTICE SURAJ GOVINDARAJ

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.		Adv for Pet/Apl/Comp.	Adv for Resp.
"MATTERS PERTAIN TO DHARWAD BENCH"				
<u>PRONOUNCEMENT OF ORDER</u>				
1	WP 107496/2023	(GM, RES)	MALLIKARJUNSWAMY B HIREMATH RAJESWAR P N	M B KANA VI FOR R1-R3 (MA FILED IN R/O R1 & R2) C V ANGADI FOR R4-R6 (VK FILED IN R/O R6)
	<u>Connected With</u>			
1.1	WP 107524/2023	(GM, RES)	MALLIKARJUNSWAMY B HIREMATH RAJESWARA P N KAVERI M HIREMATH	M B KANA VI FOR R1-R3 (MA FILED IN R/O R1 & R2) C V ANGADI FOR R6 (VK) R4-THE MANAGING DIRECTOR BPCL MUMBAI-SD R5-THE MANAGING DIRECTOR IOCL MUMBAI-SD
1.2	WP 107955/2023	(GM, RES)	B ANWAR BASHA KEERTI KRISHNA REDDY	M B KANA VI, CGSC FOR R1-R3 (MA NOT FILED) C V ANGADI FOR R4-R6 (VK)
1.3	WP 107956/2023	(GM, RES)	AJAY KADKOL PRAVEEN MAIGUR SANAT KUMAR H	M B KANA VI FOR R1 & R2 (MA) C V ANGADI FOR R3-R5 (VK NOT FILED)

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- 1.4 WP 100125/2024 (GM, RES) OMKAR LAXMAN DESAI
KEERTHI REDDY M B KANA VI CGSC FOR
R1-R3
(MA FILED IN R/O R1
& R2)
C V ANGADI FOR R4-R6
(VK FILED IN R/O R6)
VENKATESH M KHARVI
FOR RESPONDENTS (MA)
- 1.5 WP 100132/2024 (GM, RES) MALLIKARJUNSWAMY B
HIREMATH M B KANA VI FOR R1-R3
(MA FILED R1 & R2)
C V ANGADI FOR R4-R6
(VK FILED IN R/O R6)
JAGADISH PATIL FOR
R7
(VK NOT FILED)
- 1.6 WP 100133/2024 (GM, RES) MALLIKARJUNSWAMY B
HIREMATH
KUSHAL N KAMBLE M B KANA VI FOR R1-R3
(MA FILED R1 & R2)
C V ANGADI FOR R4-R6
(VK FILED R6)
JAGADISH PATIL FOR
R7
(VK NOT FILED)
- 1.7 WP 100197/2024 (GM, RES) G I GACHCHINAMATH M B KANA VI CGSC FOR
R1 & R2
(MA FILED)
C V ANGADI FOR R3-R5
(VK FILED IN R/O R5)
JAGADISH PATIL FOR
R6
(VK NOT FILED)
- 1.8 WP 100264/2024 (GM, RES) SANGRAM S KULKARNI
VENKATESH M KHARVI
FOR R1-R3
(MA)
C V ANGADI FOR R4-R6
(VK FILED IN R/O R6)
- 1.9 WP 100450/2024 (GM, RES) OMKAR LAXMAN DESAI
KEERTHI REDDY M B KANA VI FOR R1-R3
(MA NOT FILED IN R/O
R1 & R2)
M B KANA VI FOR C/R2
(IN CP NO.
20173/2024)
VENKATESH M KHARVI
FOR RESPONDENTS (MA)

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- 1.10** WP 100743/2024 (GM, RES) D.M.MALLI
H S SUHAS
M B KANA VI FOR R1-R3
(MA NOT FILED)
C V ANGADI FOR R4-R6
(VK NOT FILED)
- 1.11** WP 100765/2024 (GM, RES) D.M.MALLI
H S SUHAS
ASGI-SD
M B KANA VI FOR R1-R3
(MA NOT FILED)
C V ANGADI FOR R4-R6
(VK NOT FILED)
- 1.12** WP 100979/2024 (GM, RES) MALLIKARJUNSWAMY B
HIREMATH
UMESH P HAKKARKI &
KEERTHI REDDY
VENKATESH M KHARVI
ASGI FOR RESPONDENTS
C V ANGADI FOR R4-R6
(VK NOT FILED)
- 1.13** WP 101001/2024 (GM, RES) MALLIKARJUNSWAMY B
HIREMATH
UMESH P HAKKARKI
M B KANA VI FOR R1 &
R2
(MA FILED BEFORE
ISSUANCE OF NOTICE)
C V ANGADI FOR R4-R6
(VK NOT FILED)
- 1.14** WP 101009/2024 (GM, RES) PRASHANT F GOUDAR
ASGI-SD

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